

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 05.10.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 4585 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Gupta Power Infrastructure Ltd. Vs. India Power Corporation Ltd.	Dhananjay Bhaskar Ray
<b>2.</b>	I.A. No. 4596 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Chaitanya Sevabhavi Sanstha Vs. Manoj Kumar Agarwal	Prasad Sudhakar
<b>3.</b>	I.A. No. 4590 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	AAA Insolvency Professionals LLP Vs. Jagdish Kumar Parulkar & Anr.	Aditya Gauri
<b>4.</b>	I.A. No. 4586 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Department of State Tax Vs. Prashant Jain	Shwetal Shepal
<b>5.</b>	I.A. No. 4609 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Surendra Kanhaiyalal Shah Vs. Magicon Impex Pvt. Ltd.	Gulshan Kumar Sachdev
<b>6.</b>	I.A. No. 4605 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Department of Town and Country Planning, Haryana Vs. Manoj Kulshrestha & Anr.	Shekhar Raj Sharma
<b>7.</b>	I.A. No. 4663 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Unicredit S.P.A. European Commercial Bank Vs. IR Export Pvt. Ltd.	Preet Pal Singh
<b>8.</b>	I.A. No. 4584 of 2023 in Comp. App. (AT) No. __ of 2023	Marathon Nextgen Townships Pvt. Ltd. & Anr. Vs. Marathon Nextgen Realty Ltd.	Anurag Anand

<b>9.</b>	I.A. No. 4594 of 2023 in Comp. App. (AT) No. __ of 2023	Patanjali Foods Ltd. Vs. Eden Rose Pvt. Ltd.	Zoya Junaid
<b>10.</b>	I.A. No. 4595 of 2023 in Comp. App. (AT) No. __ of 2023	Patanjali Foods Ltd. Vs. Nirbhay Enterprises Pvt. Ltd.	Zoya Junaid
<b>11.</b>	I.A. No. 4655 of 2023 in Comp. App. (AT) No. __ of 2023	Roop Ultrasonix Ltd. & Ors. Vs. Telsonic Holding AG	Gaurav H. Sethi
<b>12.</b>	I.A. No. 4656 of 2023 in Comp. App. (AT) No. __ of 2023	Sushil Assan Sukhwani Vs. Ajay Sukhwani & Ors.	Shreyash U Lalit
<b>13.</b>	I.A. No. 4666 of 2023 in Restoration App. (AT) No. __ of 2023 in Compt. App. (AT) No. 73 of 2018	Vishal Gupta Vs. Competition Commission of India & Ors.	Radhika Gupta

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**By order**  
**-sd/-**  
**Assistant Registrar**